



RRD/RD-4/DJ/1441/9262/2026

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15745 and 15746 of 2026

Certificate No. 9262 of 2026

The Principal Officer /

Chairman & Managing Director/ CEO

All the Banks in India / All the Mutual Funds in India

NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 15745 and 15746 of 2026 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

1. Whereas a Recovery **Certificate No. 9262 of 2026** dated 28.07.2026 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs.5,76,000.00/- (Rupees Five Lakh and Seventy Six Thousand Only)** along with further interest, all costs, charges and expenses etc. against **Aahuti Rasik Mistry [PAN: AKSPM8453F] ["Defaulter"]**.
2. And whereas Notices of Attachment in the above proceedings dated 21.08.2026 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai on this 01st day of September, 2026.

SEAL



RECOVERY OFFICER

Kirtikumar Jadhav
कीर्तिकुमार जाधव
General Manager & Recovery Officer
महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति एवं विनिमय बोर्ड
Mumbai
मुंबई

Copy to:

Aahuti Rasik Mistry
(PAN: AKSPM8453F)
Address: A-204, Imperial Heights, Road No. 6
Goregaon West, Mumbai- 400104.